

Shri G. Viswanathan: In the case of non-payment of money order, may I know from the hon. Minister whether the Government would first make the payment to the person concerned and then prosecute the person held responsible and recover the money from him?

Dr. Ram Subhag Singh: As I said, we are issuing the instructions that if the payment is not made within a month, then, after receipt of the complaint, the post office should send a registered letter within ten days and if the reply is not received within 10 days, the duplicate money order may be paid.

श्री सिख नारायण: मैं सरकार से यह जानना चाहता हूँ कि कुल कितनी रकम बाकी है और जिन ब्रफसरों और कर्मचारियों ने गलती की है उन के खिलाफ कोई एक्शन लिया गया है या नहीं। जो कम्प्लेन्ट्स आई हैं उन के सम्बन्ध में किसी ब्रफसर को सम्बन्ध या डिस्मिस किया गया है या नहीं?

डा० राम सुभग सिंह: कई क्लेज में डिस्मिशनरी एक्शन के प्रावेल दे दिव गये हैं। जहाँ सम्बन्ध ब्रफसर तक पेमेन्ट नहीं हुआ है उन में अनुवासनात्मक कार्रवाई की जा रही है, जैसा सिने मूल प्रश्न के उत्तर में बताया 40586 क्लेज पेन्डिंग हैं। सामीय सत्य को मैं यह धारणा देना चाहता हूँ कि अगर किसी को गलती साबित होगी तो कहीं पर डिस्मिशनरी एक्शन देने में कोई दिक्कत नहीं होगी।

WRITTEN ANSWERS TO QUESTIONS

Migrations from drought-hit Areas

*153. **Shri D. N. Faldia:**
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri George Fernandes:
Shri S. M. Ranoojee:
Shri Bihari Mishra:

Shri K. N. Tiwary:

Shri R. Barua:

Shri G. S. Mishra:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a large number of people have migrated from drought-hit areas of the country to neighbouring regions in search of food and living during the last one year;

(b) if so, the total number of people estimated to have migrated during the above period and the names of places from where the migration has taken place; and

(c) whether Government have taken any steps to dissuade people from migration by providing them adequate food and other means in those areas?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). The Government of India have not received any reports of large-scale migration of people as a result of drought of last year. All the State Governments affected by drought of 1965-66 and 1966-67 were addressed to find out the facts. The States of Uttar Pradesh, Gujarat, Orissa, Mysore, Andhra Pradesh and Maharashtra have reported no large-scale migration due to drought. Information from the States of Bihar, Madhya Pradesh and Rajasthan is awaited and will be placed on the table of the Sabha.

(c) Migration normally takes place due to lack of money and food. In drought affected areas the State Governments have opened up sufficient number of relief works to provide purchasing power to the affected population. Foodgrains, to the maximum extent possible considering the total availability and the need of other States have been allotted to the various drought affected States. A sufficient number of fair price shops are functioning in the drought affected areas.